IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1132/99

DATE OF ORDER : 3-8-1999.

Between :-

G.Kasinath

... Applicant

And

1. The Chief Executive,
   Heavy Water Board Department of Automic
   Energy, Vikram Sarabai Bhavan, IV Floor,
   Anushakti Nagar, Mumbai-400 094.

2. The General Manager,
   Heavy Water Plant,
   Gowthami Nagar, Aswapuram-507 116,
   Khammam District, AP.

... Respondents

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Counsel for the Applicant   :   Shri V.Jagapathi

Counsel for the Respondents :   Shri K.Narahari, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR   :   VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN   :   MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).
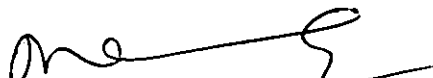
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... 2.

- 2 -

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Shri V.Jagapathi, counsel for the Applicant and Sri K.Narahari, Standing Counsel for the Respondents.
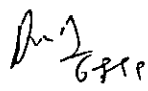
2.   The facts and prayer in this O.A. are same to the facts and prayer in OA 1125/99 which is disposed of today. Hence this O.A. is disposed of with the same directions as made in OA 1125/99.

3.   No order as to costs.

(R.RANGARAJAN)
Member (A)

(D.H.NASIR)
Vice-Chairman

Dated: 3rd August, 1999.
Dictated in Open Court.

avl/

1st AND IInd COURT.

TYPED BY   CHECKED BY
COMPARED BY   APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD.
MEMBER (ADMN)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMN)

THE HON'BLE MR. O.S. JAP PARAMESHWAR :
MEMBER (JUDL)

ORDER. Date. 3/8/99

~~ORDER~~ / JUDGMENT

MA. /RA. /~~CP. NO~~
IN
OA. NO.. 1132/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED..

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWAN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

6 copies